## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

# O.A. NO. 2391/89

New Delhi this the 29th day of July, 1994

#### COR AM:

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THE HON'BLE MR. S. R. ADIGE, MEMBER (A)
THE HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Noor Mchd. S/O Ishab Khan, R/O Barrack No.11, IIIrd Floor, 'B' Coy, D.A.P., Kingsway Camp, Delhi.

Applicant

None for the Applicant

### <u>Versus</u>

- 1. Commissioner of Police Delhi, Delhi Police Headquarters, MSO Building, I.P.Estate, New Delhi.
- Deputy Commissioner of Police,
   3rd Bn. DAP New Police Lines,
   Kingsway Camp, Delhi.
- 3. Shri B. S. Sobti, Inspector, 3rd Bn DAP, Delhi, New Police Lines, Kingsway Camp, Delhi.

Respondents

9

None for the Respondents

# ORDER (ORAL)

Shri S. R. Adige, Member (A) -

None appeared for the applicant even on the second call. It is noticed that on 13.7.1994, Shri A. S. Grewal appeared for the applicant and submitted that he had no instructions from the applicant. The interim orders passed earlier were vacated on that date, and the case was ordered to be listed on 29.7.1994, i.e., today, and it was observed that if the applicant failed to appear, the matter would be decided on the basis of the available material.

2. It appears that the applicant is not interested in pursuing this case. It is accordingly dismissed for default and non-prosecution.

( Lakshmi Swaminathan )

Member (J)

(S.R. Adige Member (A) y

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